

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

~~C.S.A. No. 256/(MAH)/2017~~

CSP 297

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE PARTIES: M/s. Indian Oxalate Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	P. P. Shah & Co. p/b Punit Shah	Partner Ptsg CS	Punit P. Shah

Order

CSP 297/230-232/NCLT/MUM/MH/2017

Admitted. List this matter on 29.06.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)